- (a) whether the employees of the Posts and Telegraphs Department working in Dandakaranya Project are getting project allowance as decided by the Department in concurrence with the Finance Ministry's letter of 29th November, 1966;
 - (b) if not, the reasons therefor; and
- (c) from when they will be getting these allowances and whether the local authorities have given proposals to Departmental heads for sanction?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENT-ARY AFFAIRS AND COMMUNICA-TIONS (SHRI I. K. GUJRAL): (a) No.

- (b) Prior to 6th December, 1966, only such offices as were opened at the specific request of project authorities to cater primarily to their needs were eligible to be considered for project allowance. Since P. & T. offices in Dandakaranya project did not fulfil the conditions, the allowance was not sanctioned to them.
- (c) Proposal has been received from the concerned Post-master General and is again under consideration and is expected to be decided soon.

विल्ली में गणकवंत्रों का लगाया जाना 1028. श्रीमती विद्यावती चतुर्वेदी:

क्या संचार मंत्री यह बनाने की कृपा करेंगे कि :

- (क) क्या यह सच है कि दिल्ली में टेलीफोन के बिल आदि तैयार करने के लिए गणकयत्र लगा दियेगये है;
- (ख) क्या यह भी सच है कि गणक-यंत्रों के लगाये जाने के विरुद्ध रोध प्रकट करने के लिए टेलीफोन विभाग के क्वकी ने हड़नाल करने की धमकी दी है; और
- (ग) यदि हां, तो सरकार इस विषय में क्या करने का विचार रखती है ?

†[Installation of computers in Delhi VIDYAWATI SHRIMATI 1028. CHATURVEDI: Will the Minister of COMMUNICATIONS be pleased to state:

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- (a) whether it is a fact that computers have been installed for preparation of telephone bills etc. in Delhi.
- (b) whether it is also a fact that the clerks of the Telephone Department have threatened to go on strike as a protest against installation of these computers; and
- (c) if so, what action Government propose to take in this regard?]

vp

The state of the state of संसद-कार्य तथा संचार विभागों में राज्य मन्त्री (श्री आई० के० गुजराल) :

(क) जी नहीं।

(ख) तथा (ग) प्रवन ही नहीं उठते ।

†[THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENT-ARY AFFAIRS AND COMMUNICA-TIONS (SHRI I. K. GUJRAL): (a) No.

(b) and (c) Do not arise.

MERGER OF MINISTRIES OF AGRICUL-TURE, COMMUNITY DEVELOPMENT AND IRRIGATION IN STATES

1029. SHRI A. D. MANI: Will the Minister of FOOD AND AGRICUL-TURE be pleased to state:

- (a) the reaction of the States to the advice of the Central Government to merge the Ministries of Agriculture, Community Development and Irrigation : and
- (b) the names of the States which have complied with the suggestion of the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD. AGRICUL-TURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNA-SAHEB SHINDE): (a) and (b) A statement furnishing the requisite information as received from the State Governments, since the recommendation was made by the Central Government, is attached

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